NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 20

C.P./(IB)/4219/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Future Specialty Products India LLP V/s Viiking Beverages Pvt Ltd**

Appearance (via video-conference):

For the Applicant	:	None present
For the Respondent	:	Advocate Sailee Dhayalkar i/b Parinam Law Associates

Sections 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 07.11.2022, for further consideration and hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare